

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	GAURAV -		
	Mandy	Mandy	
	P. NARRESH KUMAR	PETITIONERS	P. Narresh Kumar

ORDER

Petitioners 2 & 3 present in person. Mr. Gaurav has caused appearance on behalf of the Respondent, and prayed for an adjournment. At request, the matter is adjourned. Put up on **24.08.2018 at 10.30 A.M.**

sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)